

**Inspection Report of M/s Swain Stone Crusher
Vill.- Keshawnagar, Post- Bishrampur,
Distt.- Surajpur (C.G.)**

- In compliance of the order dated 28.01.2026 passed by the Hon'ble NGT Central Zonal Bench Bhopal in the matter of O.A. No.- 16/2026, Ratan Kumar Agrawal & ors. Vs State of Chhattisgarh & Others undersigned along with the officials of representative of District Magistrate Surajpur and C.E.C.B. conducted inspection of M/s Swain Stone Crushing Industry, Vill.- Keshawnagar, P.H. No. 04, KH. No. 1417/2, Post- Bishrampur, Distt. Surajpur (C.G.) on dated 18.02.2026 to verify the grievance of the petitioner/applicant against the stone crusher.

Background:

- Originally, M/s Swain Stone Crushing Industry, Vill.- Keshawnagar, P.H. No. 04, KH. No. 1417/2, Post- Bishrampur, Distt. Surajpur (C.G.) (Proprietor- Mr. Shitikant Swain) has received Consent to operate u/s 21 of Air (Prevention and control of pollution) Act, 1981 & Water u/s 25/26 of Air (Prevention and control of pollution) Act, 1974 from C.E.C.B. Ambikapur, Distt.- Surguja vide letter No. 1286, 1288, dated 31/12/2006, Product and Production capacity -Various size of stone chips- 5040 Cubic Meter/Annum and the same consent renewal valid up to 14/03/2027.
- As per environment impact notification 2006 issued vide S.O. 1533, dated 14/09/2006. As per list of items included in paragraph 2, 7 and schedule-01 projects requiring environmental clearance, stone crusher operation doesn't fall under the category, so obtaining environmental clearance for stone crushing operation is not required. However industry has obtained valid consent to operate u/s 21 of Air (Prevention and control of pollution) Act, 1981 & Water u/s 25/26 of Air (Prevention and control of pollution) Act, 1974.

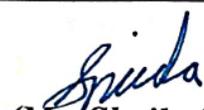
National Green Tribunal Order:

- The Hon'ble N.G.T in the matter of O.A. No.- 16/2026, Ratan Kumar Agrawal & ors. Vs State of Chhattisgarh & Others to observe against the illegal stone crushing activities have resulted in severe air and noise pollution contamination water sources. Degradation of agricultural land.

Inspection Finding :

➤ As per the order, the committee visited the site (M/s Swain Stone Crushing Industry, Vill.- Keshawnagar, P.H. No. 04, KH. No. 1417/2, Post-Bishrampur, Distt. Surajpur (C.G.) and following observation has been made:-

1. M/s Swain Stone Crushing Industry, Vill.- Keshawnagar, P.H. No. 04, KH. No. 1417/2, Post-Bishrampur, Distt. Surajpur (C.G.) (Proprietor-Mr. Shitikant Swain) has received Consent to operate u/s 21 of Air (Prevention and control of pollution) Act, 1981 & Water u/s 25/26 of Air (Prevention and control of pollution) Act, 1974 from C.E.C.B. Ambikapur, Distt.-Surguja vide letter No. 1286, 1288, dated 31/12/2006, Product and Production capacity -Various size of stone chips- 5040 Cubic Meter/Annum and the same consent renewal valid up to 14/03/2027.
2. During the inspection, there is no residential settlement/habitation currently where the crusher is operating however a under construction house was seen adjacent to the crusher premises. There were no farming is being done nearby but during the inspection approx 300 meters away from the crusher, Rabi crops like wheat, gram, mustard etc. have been sown in village Satpata. A nearby village road connecting village Keshavnagar to the main road is also approx 100 meters away from crusher. Nearby river is Rihand river which is approx 400 meters away on the south side of the crusher.
3. During the inspection day the industry was not in operation so proprietor of the crusher was asked to start the crusher so that actual situation of the pollution can be examined. During the inspection the vibrating screens were covered and water sprinkling facilities i.e. water tanker and water tank were provided to control fugitive dust emissions.
4. On the day of inspection air monitoring is also done by C.E.C.B. officials and all result are within permissible limit (result enclosed).
5. During the inspection there were no impact on agriculture land, on water, on air due to crusher activity is observed in surrounding vicinity/nearby area.



(Mr. Shailesh Pinda)

REGIONAL OFFICER,

C.G. Environment Conservation Board,
Ambikapur, Dist-Surguja (C.G.)



(Mr. J. N. Verma)
Addl. Distt. Magistrate
Distt.-Surajpur (C.G.)

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REGIONAL OFFICE
CHHATTISGARH ENVIRONMENT CONSERVATION BOARD,
 Kanya Parisar Road, Near Govt. Aayurvedic Hospital, Namnakala Gangapur,
 Ambikapur (C.G.)

AIR MONITORING REPORT

Place of Monitoring : M/S Swain Stone Crushing Industries,
 Village- Keshawnagar,
 Post- Bishrampur,
 Teh. & Distt.- Surajpur (C.G.)

Date of Monitoring : 18/02/2026

Date of Analysis : 19/02/2026

Monitoring & Analysis : Sanjeet Singh, J.S.A.
 done by & Vivek Gupta, J.L.A.

AMBIENT AIR QUALITY MONITORING

Sl. No.	LOCATION	PM 10 ($\mu\text{g}/\text{m}^3$)
01	Near office building	65.0
Prescribed limits		100.00

- Remarks 1. Indicate exceeding the prescribed Board limits.
 2. During the monitoring weather was Normal & wind direction was variable.

Vivek

 ANALYSED BY


 Scientist


 REGIONAL OFFICER